

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

110. Company Appeal/86/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: Ashish Shukla

V/s.

The Registrar of Companies, Mumbai

*Appearances:*

For Appellant :- CS Abhishek Mishra

For Respondent:- RoC Mumbai

SECTION 252(1) OF COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Pursuant to order dated 30.11.2023, the appellant has served the hard copy on the RoC and has filed the acknowledgement dated 08.01.2024 issued by RoC.

Ms. M. Jyotna representative of RoC Mumbai is present and submits that she would forward the RoC report during the course of the day.

List on **16.04.2024** for RoC report.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)